HIGH COURT OF SIKKIM Record of Proceedings

I.A. No. 01 of 2024 in Cont. Cas(C)/105/2024/(Filing No.)

AITA MAYA GURUNG AND OTHERS

VERSUS

APPLICANTS

THE BRANCH MANAGER, RELIANCE GENERAL INSURANCE COMPANY LTD. RESPONDENT

Date: 10.04.2025

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicants Ms. Tashi Doma Bhutia, Advocate. Ms. Pritima Sunam, Advocate. Ms. Pema Dechen Bhutia, Advocate.

For Respondent Mr. K. Mittal, Advocate (*through VC*). Ms. Anuradha Tamang, Advocate.

<u>ORDER</u>

List this matter on 08-05-2025, along with the connected matter, being I.A. No.01 of 2025, arising out of MAC App. No.02 of 2022.



ds/sdl